

13

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CA (CAA) No.45/NCLT/AHM/2017

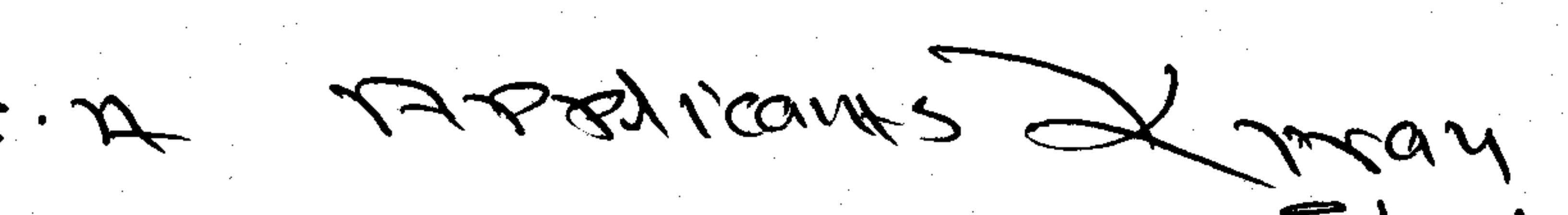
Coram:

**Present: Hon'ble Mr, BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017**

Name of the Company: Presidency Hospitality Ltd.
Presidency Leisure Ltd.
Presidency Tourism & Infrastructure Pvt Ltd
Krishna Portland Pvt Ltd.
Ghadokhop Agro Farms Pvt Ltd.
Baje Agro Farms Pvt Ltd.
Nanel Agro Farms Pvt Ltd. (Joint Application)

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

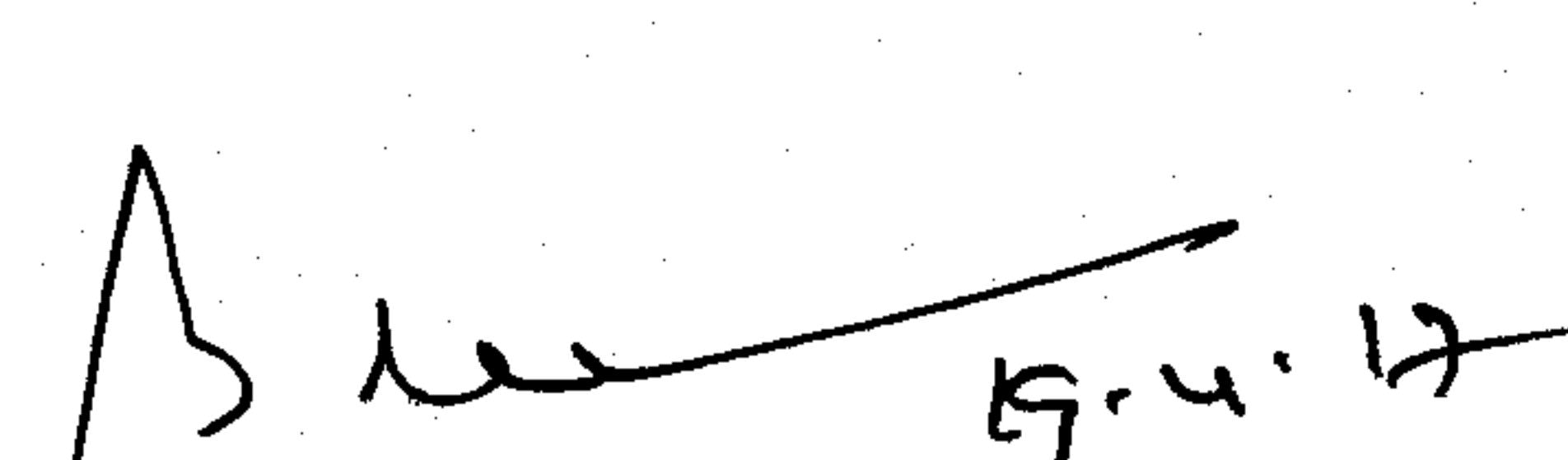
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	KIRAN SHAH	C.A.	Applicants	
2.				

ORDER

Learned FCA Mr. Kiran Shah i/b Mukund Bakshi present for Applicants

At request Learned FCA for Applicant.

List the matter on 24.04.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 19th day of April, 2017.